

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GOPALGANJ.
Order No . 6 G/ 2017 Dated. 16.9.17

In view of the direction of the Hon'ble Court regarding roaster arrangement of Superior Judicial Officer,Gopalganj,the following arrangement is made for disposal of urgent work during the ensuing Durga Puja vacation commencing from 24.9.17 to 5.10.17.

| Sl.No | Name of Officer | Period of Detention | Period of Permission |
|-------|--|---------------------|--|
| 1 | Sri Md. Jafar Imam Malick District & Sessions Judge | X---X---X | 24.9.17 to 5.10.17 |
| 2 | Sri Shobha Kant Mishra,ADJ-VIII | 24.9.17 to 26.9.17 | 27.9.17 to 5.10.17 |
| 3 | Sri Brajesh Kr. Pandey,ADJ-II | 27.9.17 to 29.9.17 | 24.9.17 to 26.9.17 30.9.17 to 5.10.17 |
| 4 | Sri Ranjan Kumar,ADJ-I | 30.9.17 to 2.10.17 | 24.9.17 to 29.9.17 3.10.17 to 5.10.17 |
| 5 | Sri Bharat Tiwari,ADJ-V | 3.10.17 to 5.10.17 | 24.9.17 to 2.10.17 |

During the vacation period 26.9.17 and 5.10.17 are fixed for holding the court to dispose of bail petitions and urgent criminal matters.

All Presiding officers of Fast Track Court Courts are permitted to avail entire D.P.vacation.

The senior most Judicial Officer available at the station shall remain in-charge of District and Sessions judge,Gopalganj during the vacation.

Inform all concerned.

Sd/- Md.J.I.Malick.

District and Sessions Judge ,
Gopalganj.

Office of the District and Sessions Judge,Gopalganj.

Memo No. 2823- 62. dated. 16.9.17

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[Signature]
In-charge (Admn)

16/9/17

OFFICE OF THE DISTRICT AND SESSIONS JUDGE, GOPALGANJ.

Order No. 7G/ 2017 Dated. 16.9.17

In view of the direction of the Hon'ble Court, the following arrangement of CJM, ACJMs and Judicial Magistrates for running of criminal Courts during Durga Puja vacation commencing from 24.9.2017 to 5.10.2017.

| Sl. No | Name of Officer | Period of Detention | Period of Permission | In-charge of the Courts |
|--------|-----------------------------------|---------------------|---|---|
| 1 | Sri Suvash Ch.Sharma, ACJM-X | 24.9.17 to 5.10.17 | XX--XX--XX | Own court & CJM |
| 2 | Sri Bipin Bihari Rai, ACJM-VII | 24.9.17 | 25.9.17 to 5.10.17 | Own & all courts of ACJMs, JMS Except CJM & ACJM-X. |
| 3 | Sri U.M.Tripathi, ACJM-IX | 25.9.17 | 24.9.17, 26.9.17 to 5.10.17 | Own & all courts of ACJMs, JMS Except CJM & ACJM-X. |
| 4 | Sri Vinay Prakash Tiwari, ACJM-VI | 26.9.17 | 24.9.17 to 25.9.17 & 27.9.17 to 5.10.17 | Own & all courts of ACJMs, JMS Except CJM & ACJM-X. |
| 5 | Sri Ram Sakal Ram, JM, 1st class | 27.9.17 to 28.9.17 | 24.9.17 to 26.9.17 & 29.9.17 to 5.10.17 | Own & all courts of ACJMs, JMS Except CJM & ACJM-X. |
| 6 | Sri Brijesh Kumar, ACJM-XIII | 29.9.17 to 30.9.17 | 24.9.17 to 28.9.17 & 1.10.17 to 5.10.17 | Own & all courts of ACJMs, JMS Except CJM & ACJM-X. |
| 7 | Sri Baidyanath Ram, ACJM -I | 1.10.17 to 2.10.17 | 24.9.17 to 30.9.17 & 3.10.17 to 5.10.17 | Own & all courts of ACJMs, JMS Except CJM & ACJM-X. |
| 8 | Sri Ashok Kr. Manjhi, ACJM-XVI | 3.10.17 to 5.10.17 | 24.9.17 to 2.10.17 | Own & all courts of ACJMs, JMS Except CJM & ACJM-X. |

Sri V.V.Gupta, CJM, Sri Rajesh Singh, ACJM-IV, Sri Aditya Suman, ACJM-XI, Sri Abhishek Kunal, ACJM-XII, Sri Deo Priya Kumar, ACJM-XIV, Sri Ambika Pd. Choudhary, ACJM-XV, Sri Amit Kumar Sharma, SDJM, Sri N.K.Pandey, JM and Sri Prateek Anand Dwivedi, JM are exempted from the roster duty and will avail entire Durga Puja Vacation from 24.9.17 to 5.10.17.

Further, the Judicial Officers who have been detained during the vacation shall not leave the station unless their successor arrives and even during Executive holidays unless permitted by the District and Sessions Judge or I/C District & Sessions Judge.

Inform all concerned.

Sd/- Md.J.I.Malick
District and Sessions Judge,
Gopalganj.

Office of the District and Sessions Judge, Gopalganj.

Memo No. 2863-2902. Dated. 16.9.17

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In-charge,
Admn.

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